

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

OFFICE ORDER

In addition to the work already assigned, following officials are hereby deputed / attached with the Inter District Sports Committee for the upcoming sports event proposed to be held on 24.11.2024 with immediate effect till its completion:

1. Sh. Pawan, Judl. Asstt. (EC:50948464) Filing Section (Central), Tis Hazari Courts, Delhi.
2. Sh. Sanjeev Kumar, Judl. Asstt. (EC:13949), Office of CJM (Central), THC, Delhi.

This is issued with the prior approval of Ld. Principal District & Sessions Judge (HQs), Delhi.

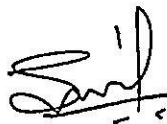


(Sunil Kumar Sharma)
Chairman, IT & Digitization, DDC
Officer-in-charge, Admn. Branch - II (HQs)
Tis Hazari Courts, Delhi

No. 63817 - 63827 P&T/Admn-II/HQs/2024 Dated, Delhi the 12 NOV 2024

Copy forwarded for information and necessary action to:

1. Ld. Chairperson, Inter District Sports Committee, THC, Delhi.
2. The Officer/Officer In-Charge concerned.
3. The Personal Office of the undersigned.
4. The Branch-in-charge, General Branch (Central), THC, Delhi.
5. The Dealing Assistants, Personal File, Admn. Branch-II (HQs), THC, Delhi.
6. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
7. For uploading on LAYERS.
8. The officials concerned for immediate compliance.



Officer-in-charge, Admn. Branch - II (HQs)
Tis Hazari Courts, Delhi